

# HI-TECH INDUSTRIES

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Certificate Regn. No.:85 100 001 05362

11/10/2019

To,

Mr.R.S.Sharma

Chairman, TRAI,

Mahanagar Door Sanchar Bhawan,

Jawaharlal Nehru Marg,

New Delhi – 110002

Sub: Review of IUC by TRAI,

Dear Sir,

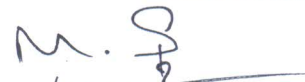
We urge you to not extend the validity of IUC Charges after 01-01-2020 as it will result in higher call charges for us. You cannot give this benefit to telecom companies at the cost of consumers. We are already suffering from large handouts given to broadcasters at our expense. TRAI is there to protect the interest of consumers and not for protecting the profits of private companies.

Why should we pay any IUC when we are paying for making the calls. It makes a consumer pay twice for the same call, first for making the call and then for receiving the call at other end. This is ridiculous and indefensible.

When TRAI had already decided a liberalized and customer –centric removal of IUC, there is no need to extend it for the sake of telecom companies as it is the customer who will be bearing the brunt of this extra cost

Yours faithfully,

For HI-TECH INDUSTRIES LIMITED

  
Authorized Signatory